## NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

CP No. 14 (ND)/12

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE COMPANY: M/s Vyas Aqua Products Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s) : Ms. Suveni Bhagat, Advocate

For the Respondent (s) : Counsel for the Respondent

## ORDER

Both parties submit that talks of settlement have been arrived and they would be taking appropriate steps to execute the MOU.

In view of the same, adjourned to 25th January, 2018.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)